

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5475

ANSWERED ON:29.04.2013

TENDER FOR HELICOPTERS

Bundela Shri Jeetendra Singh;Meghwal Shri Arjun Ram ;Patil Shri A.T. Nana;Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Augusta Westland company has applied for tenders for supply of helicopters for Indian Navy and Coast Guard;
- (b) if so, the details thereof along with the reasons for allowing the company, facing inquiry in the VVIP helicopter deal, to participate in the said tenders;
- (c) whether the Government proposes to blacklist the said company; and
- (d) if so, the details of the measures taken in this regard so far?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): Yes, Madam. Request For Proposal (RFP) for procurement of 56 Naval Utility Helicopters (NUH) was issued on 4.8.2012, prior to commencement of inquiry by CBI in the VVIP helicopter case. RFP for procurement of 14 Twin Engine Helicopters for the Indian Coast Guard was likewise issued on 5.11.2012. Only two companies have submitted bids for the NUH case and three companies submitted bids for the Twin Engine Helicopters case. The bidders include M/s. Augusta Westland. Since no decision to debar the said company from participation in the procurement process has so far been taken, the bids are under process.